

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 339
ANSWERED ON 21st JULY, 2026

STRAY DOG MENACE

339. SHRI M K RAGHAVAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

(a) whether the Government has assessed the financial and administrative preparedness of Urban Local Bodies, Gram Panchayats and other Local Self-Government Institutions to effectively implement sterilisation, anti-rabies vaccination, animal birth control and stray dog management programmes in view of the increasing incidents of dog attacks in the country;

(b) the details of funds allocated, released and utilised by the Union Government for supporting Local Self-Government Institutions in tackling the stray dog menace, including establishment of Animal Birth Control (ABC) centres, shelters, veterinary infrastructure and awareness programmes, during the last five years, State-wise; and

(c) whether the Government has received requests from States seeking enhanced financial assistance for stray dog management due to inadequate resources available with local bodies and, if so, the details thereof along with the action taken in this regard?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (b) The Government of India has notified Animal Birth Control Rules, 2023 for implementation of Animal Birth Control (ABC) Programme for Dog population management through Sterilization. The Local Bodies are implementing the Animal Birth Control Programme through sterilization. The Hon'ble Supreme Court, in the matter of Suo-moto W.P.5 of 2025 has upheld animal birth control rules and issued detailed directions and guidelines to the State Governments vide order dated 19.05.2026. The arrangement of fund is the mandate of the State Government. However, the Department of Animal Husbandry and Dairying, Government of India (GoI) is implementing Special Assistance to States for Capital Investment (SASCI) during 2026-27. The State Government can avail incentives under the scheme after taking various reform measures. Sterilisation and vaccination of dogs are included as an important reform measures under SASCI. The State Governments can establish dog shelter, animal shelter and animal birth control centres under the scheme.

The Department of Animal Husbandry and Dairying, GoI has made provision for registration of street dogs and animal birth control centers in National Digital Livestock Mission (NDLM) portal to improve monitoring of sterilization and anti-rabies vaccination programmes, and strengthen implementation of the Animal Birth Control Programme

(c) No Sir.
